

Notifications and Orders

(80) Withdraw of Directions Tor Construction - The direction given at Sr. No. 2 in the Chief Administrator's Office, Chandigarh's order dated 15th June, 2030 issued,- vide Endorsement No. 11/2Z64-FI (2)-2090 5951-52, dated 22nd June, 200ft, and reproduced below, is hereby withdrawn : -

"2. Small depress ions in floor level up to 3'-0" for all such shops where basement have not been provided shall be allowed in showrooms. Such depression should not lead to creation of an additional floor area by constructing mezzanine floors or otherwise. Small depressions as aforesaid shall be subject to the following condition namely : -

(a) Floor area of SCFZSCO is not increased,

(b) Public Health Services and structural stability is net affected. Structural stability of adjoining SCFZSCO is also ensured. If the depression in floor is 3'-0"* at least 2'-0" wide strip of floor space adjoining the common party wall on both the sides shall not be depressed. However, if the depressed floor level is restricted upto 1'-b1' there is no need to exclude such space adjoining the common party wall.

(c) The resultant clear height shall not be such that it qualifies for a mezzanine floor i.e. it shall be less than 16'- 0" (4.9m)

(d) Minimum 2Nos. risers area to be provided for charge in level.

(e) Minimum 4-6" wide floor of shop in front of entrance doors shall not be depressed".

[See Chandigarh Admn, Gaz. (Exira) da led 22.5.200.3 at page 1075)